

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3519
ANSWERED ON MONDAY THE 16th MARCH, 2020
PHALGUNA 26, 1941 (SAKA)**

NAP-BHR ZERO DRAFT

QUESTION

**3519. SHRI DHANUSH M. KUMAR:
SHRI SELVAM G.:
SHRI SUNIL DATTATRAY TATKARE:
SHRI GAUTHAM SIGAMANI PON:
SHRI SOYAM BAPU RAO:
DR. HEENA GAVIT:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Ministry has started the process of formulating a National Action Plan on Business and Human Rights (NAP-BHR) and if so, the details thereof;**
- (b) whether the Government has conducted any stakeholders consultations on the National Action Plan on Business and Human Rights Zero Draft (NAP-BHR Zero Draft) since its release in February, 2019 and if so, the details thereof;**
- (c) whether the Government has entrusted with UNDP or any other agency to conduct a series of consultations to bring inputs to the Zero draft;**
- (d) if so, the details thereof along with the details of such consultations done by such agencies; and**
- (e) the measures taken by the Government to adopt the NAP on BHR?**

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (e) : The Ministry of Corporate Affairs is formulating the National Action Plan on Business and Human Rights (NAP). The National Voluntary Guidelines on Social, Environmental and Economic Responsibilities of Business, 2011 have been revised and released as National Guidelines for Responsible Business Conduct to align with the United Nations Guiding Principles on Business & Human Rights (UNGPs), and Sustainable Development Goals (SDGs). A Zero Draft of the NAP has been formulated after wide stakeholder consultations. Presently, the Ministry is undertaking consultations with Business Chambers, Civil Society Organisations, Central Line Ministries and State Governments for finalizing the NAP. Further, comments and inputs have also been sought from the general public. Various organisations working in the field of Business & Human Rights are known to be undertaking consultations to provide inputs to the Ministry.
